

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.158 of 2015

Dated : 20th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran, Ms.Poorva
Saigal, Ms Anushree Bardhan,
Mr. Anand K. Ganesan and
Mr. Shubham Arya

Counsel for the Respondent (s) : -

ORDER

Heard. Admit and register the issue. Issue notice to the sole respondent, Assam Electricity Regulatory Commission, within three weeks from today. Counter affidavit be filed within three weeks and rejoinder, if any, within two weeks thereafter after serving a copy to the other side. Dasti service is permitted.

Post this appeal for hearing on **30th September, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/dk